



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 22nd December 2023

ORDER

1. The Following benches of the National Company Law Tribunal are having vacation from 26th December to 29th December 2023.
2. During the vacation only urgent matters at NCLT Benches shall be taken up by the following Benches. Hon'ble Member (s) shall grant hearing to the **urgent matters** on date convenient to the Hon'ble Member(s).
3. The Vacation Benches shall attend the matters through Video Conference.
4. The vacation benches are as follows:

S. No.	Bench	Vacation Bench
1	New Delhi	Shri Ashok Kumar Bhardwaj, Member (J) & Dr. Sanjeev Ranjan, Member (T)
2	Ahmedabad	Shri Shammi Khan, Member (J) & Dr. Velamur Govindan Venkata Chalapathy, Member (T)
3	Indore	Shri P. Mohan Raj, Member (J) & Shri K. K. Singh, Member (T)
4	Allahabad	Shri Praveen Gupta, Member (J) & Shri Ashish Verma, Member (T)
5	Bengaluru	Shri Khetrabasi Biswal, Member (J) & Shri Manoj Kumar Dubey, Member (T)
6	Chandigarh	Dr. P. S. N. Prasad, Member (J) & Shri Umesh Kumar Shukla, Member (T)
7	Chennai	Shri Sanjiv Jain, Member (J) & Shri Ravichandran Ramasamy, Member (T)

8	Cuttack	Shri P. Mohan Raj, Member (J) & Shri K. K. Singh, Member (T)
9	Guwahati	Shri H. V. Subba Rao, Member (J) & Shri Satya Ranjan Prasad, Member (T)
10	Hyderabad	Dr. N.V. Ramakrishna Badarinath, Member (J) & Shri Sanjay Puri, Member (T)
11	Amaravati	Dr. N.V. Ramakrishna Badarinath, Member (J) & Shri Sanjay Puri, Member (T)
12	Jaipur	Shri Deep Chandra Joshi, Member (J) & Shri Rajeev Mehrotra, Member (T)
13	Kochi	Shri KR Saji Kumar, Member (J) & Shri Shyam Babu Gautam, Member (T)
14	Mumbai	Shri KR Saji Kumar Member (J) & Shri Sanjiv Dutt Member (T)
15	Kolkata	Ms. Bidisha Banerjee, Member (J) & Shri Arvind Devanathan, Member (T)

5. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
6. The registry shall remain open during the Vacation.
7. This issues with the approval of Hon'ble President, NCLT.


 (Naveen Kumar Kashyap)
 Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.